

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1468  
ANSWERED ON:03.08.2005  
BASIC FACILITIES FOR DEVELOPMENT OF SPORTS  
Pateriya Smt. Neeta

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the plan of the Union Government to provide basic amenities /facilities for the development of sports in the country ;
- (b) the basic amenities/facilities provided in the States with Central assistance during the current year;
- (c) the number of stadia completed or yet to be completed with Central assistance, State-wise ; and
- (d) the central assistance likely to be provided for the completion of these stadia during the current year?

**Answer**

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN )

(a) The Ministry is implementing a scheme to promote rural sports which envisages holding of rural sports tournaments in selected discipline at Block, District, State and National level. The assistance of Government of India is available for State/UT level and National level Tournaments whereas the rural sports tournaments at Block and District level are required to be organized by the State/UT Governments from their own resources. The Ministry also renders assistance to recognized National Sports Federations for participation in international tournaments, organizing international tournaments in India and national championships for senior, junior and sub-junior (Men & Women) , purchase of sports equipment, training of sportspersons through Indian and foreign coaches, etc. Sports Authority of India is implementing schemes for promotion of sports namely (i) National Sports Talent Contest; (ii) Army Boys Sports Company; (iii) Special Area Games; (iv) SAI Training Centres; and (v) Centres for Excellence.

In addition, till 31.3.2005 , this Ministry was implementing the Centrally Sponsored Sports Infrastructure Schemes by rendering central assistance to the State Governments, non government organisations, universities /colleges, schools etc. for creation of basic sports facilities in accordance with the approved pattern, subject to the receipt of viable proposals from the State Governments and other agencies for promotion of sports. However, the Government has decided to transfer the sports infrastructure Schemes to State sector w.e.f. 1.4.2005 and accordingly , no funds have been allocated during 2005-2006 for these schemes . As such, now proposals for new sports infrastructure have to be funded by the State Governments out of their own resources. All Chief Secretaries of States have been informed accordingly on 28.2.2005.

(b) All the schemes mentioned in (a) above except the schemes for sports infrastructure, are being implemented in the current year.

(c) State-wise details of sports infrastructure projects including stadia completed with central assistance during the last three years i.e. 2002-2003 to 2004-2005 under the schemes of "Grants for Creation of Sports Infrastructure" and "Grants for Promotion of Sports in Universities & Colleges" have been indicated in the enclosed Annexure-I . State wise details for sports infrastructure including stadia yet to be completed under the aforementioned two schemes have been given in the enclosed Annexure-II .

(d) Planning Commission has recently informed that funds may be provided for the on-going approved sports infrastructure projects . Subject to availability of funds the Central admissible assistance will be considered for release for the incomplete projects on the receipt of documents required viz. utilization certificates, progress reports, completion certificates etc. from the State Governments and other agencies .

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1468 FOR 3.8.2005 BY SHRIMATI NEETA PATERIYA REGARDING BASIC FACILITIES FOR DEVELOPMENT OF SPORTS

NUMBER OF SPORTS INFRASTRUCTURE PROJECTS COMPLETED UNDER THE SCHEME OF GRANTS FOR CREATION OF SPORTS INFRASTRUCTURE . FROM 2002-2003 TO 2004-05 (As on 31.3.2005)

S1 State 2002-2003 2003-2004 2004-2005  
No.

1 Assam 0 0 0

2	Arunachal Pr.	3	1	0
3	Andhra Pradesh	0	10	2
4	Bihar	0	0	0
	Chattisgarh	0	0	0
5	Goa	0	0	0
6	Gujarat	0	0	1
7	Himachal Pr.	1	1	5
8	Haryana	1	0	2
9	J&K	0	0	0
	Jharkhand	0	0	0
10	Karnataka	12	4	4
11	Kerala	1	3	1
12	Madhya Pradesh	0	1	1
13	Maharashtra	0	7	2
14	Manipur	0	0	2
	Meghalaya	0	4	0
15	Mizoram	4	14	0
16	Nagaland	0	17	11
17	Orissa	0	1	0
18	Punjab	1	0	0
19	Rajasthan	0	1	1
20	Sikkim	0	0	0
21	Tripura	0	0	0
22	Tamilnadu	4	19	9
23	Uttar Pradesh	0	0	1
	Uttranchal	0	0	0
24	West Bengal	0	2	0
25	Delhi	0	0	0
26	UT Chandigarh	0	0	0
Total		27	85	42

NUMBER OF SPORTS INFRASTRUCTURE PROJECTS COMPLETED UNDER THE SCHEME OF GRANTS FOR PROMOTION OF SPORTS IN UNIVERSITIES AND COLLEGES FROM 2002-2003 TO 2004-05 (As on 31.3.2005)

S1	State	2002-2003	2003-2004	2004-2005
No				
1	Assam	0	2	1
2	Arunachal Pradesh	0	0	0
3	Andhra Pradesh	0	2	6
4	Bihar	0	1	0
	Chattisgarh	0	0	1
5	Goa	0	0	0
6	Gujarat	0	0	4
7	Himachal Pradesh	0	0	0
8	Haryana	2	0	0
9	J&K	0	0	0
	Jharkhand	0	0	0
10	Karnataka	2	2	1
11	Kerala	1	0	1
12	Madhya Pradesh	1	0	0
13	Maharashtra	0	0	3
14	Manipur	0	0	2
	Meghalaya	0	0	0
15	Mizoram	0	0	0
16	Nagaland	0	0	0
17	Orissa	0	1	1
18	Punjab	0	3	3
19	Rajasthan	0	2	0
20	Sikkim	0	0	0
21	Tripura	0	0	0
22	Tamilnadu	3	6	7
23	Uttar Pradesh	0	5	1
	Uttranchal	0	0	0
24	West Bengal	0	0	0
25	Delhi	0	0	0
26	UT Chandigarh	0	0	0
Total		9	24	31

ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1468 FOR 3.8.2005 BY SHRIMATI NEETA PATERIYA REGARDING BASIC FACILITIES FOR DEVELOPMENT OF SPORTS

STATEMENT INDICATING STATE WISE APPROVED PROJECTS PENDING FOR COMPLETION UNDER THE SCHEME OF CREATION OF SPORTS INFRASTRUCTURE

(AS ON 31.3.2005)

Sl.No.	State	No. of approved pending projects
1	Andhra Pradesh	21
2	Arunachal Pradesh	15
3	Assam	23
4	Bihar	3
5	Chhatishgarh	8
	Delhi	1
6	Goa	0
7	Gujarat	1
8	Haryana	40
9	Himachal Pradesh	26
10	J&K	42
11	Jharkhand	4
12	Karnataka	17
13	Kerala	18
14	Madhya Pradesh	64
15	Maharashtra	36
16	Manipur	15
17	Meghalaya	9
18	Mizoram	9
19	Nagaland	14
20	Orissa	20
21	Punjab	18
22	Rajasthan	12
23	Sikkim	2
24	Tamilnadu	17
25	Tripura	0
26	Uttar Pradesh	25
27	Uttaranchal	7
28	West Bengal	38
	Total	505

STATEMENT INDICATING STATE WISE APPROVED PENDING PROJECTS UNDER THE SCHEME OF GRANTS TO UNIVERSITIES & COLLEGES.

(AS ON 31.3.2005)

Sl.N State No. of approved pending  
o. projects

1	Andhra Pradesh	8
2	Assam	10
3	Bihar	1
4	Goa	2
5	Gujarat	2
6	Haryana	8
7	Himachal Pradesh	2
8	J&K	2
9	Karnataka	15
10	Kerala	4
11	Madhya Pradesh	6
12	Maharashtra	17
13	Manipur	7
14	Nagaland	1
15	Orissa	10
16	Punjab	12
17	Rajasthan	3
18	Tamilnadu	26
19	Tripura	1
20	Uttar Pradesh	4
21	West Bengal	14

Total 155